

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

(19)

ORDER SHEET

APPLICATION NO. .... 280 OF 04

100

Applicant(s)

Respondent(s)

- 15 -

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

Date of Order

07-12-2009.

Mr. Mahendra Chodare, Adv. proxy to  
Mr. Vineet Mather, representing Respondent  
is present.

From a perusal of the  
Order dated 2<sup>nd</sup> Dec, 2009 of this Tribunal,  
it appears that this is an old matter.  
hence, it was directed to adjourn  
the matter on this date to final  
hearing. But, on behalf of applicant,  
none is present even in second  
round when the OA was called.

In view of the categorical  
order passed on previous date, still  
applicant or his counsel is not available,  
as such, the OA is dismissed in  
default to non-prosecution.

O.A. stands disposed of  
accordingly.

Upasna  
V. K. KAPOOR

ADMN. MEMBER

S. M. Alam  
Justice S. M. M. Alam  
Judicial Member

Part II and III destroyed  
in my presence on 8/7/2015  
under the supervision of  
Section Officer ( ) as per  
order dated 07/07/2015

Section Officer (Record)

07/07/2015